

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/133(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	UNION ROADWAYS CORPORATION VS SIMPLEX PROJECTS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

O R D E R

1. None appears for the parties.
2. As per the Tracking Information placed on record by the Registry, Notice has been served to the Respondent. However, there is no representation on their behalf. Await presence of parties.
3. Post the matter on **18/03/2024**.
4. If there is no representation on behalf of the parties before the next date of hearing, appropriate orders will be passed.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**